

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

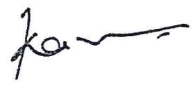

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/75/2017
NAME OF THE APPLICANT : PRODAPT TECHNOLOGY HOLDINGS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	M. I. ANANDAN	Joint Director O/o. RD. MCA	
2.	G. MOHAN KUMAR	Counsel for Petitioner	

ORDER

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

-sd/-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc